

published in Notification No. G.S.R. 1441, dated the 30th September, 1964, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library, see No. LT-3339/64.]

Shri Hem Barua (Gauhati): Sir, on a point of order. The newspapers this morning reported that our Minister of Parliamentary Affairs, Shri Satya Narayan Sinha, was in Taipeh. How is it that he could be here; is it his ghost or is he the real man?

Mr. Speaker: The only conclusion is that we should not believe the newspaper reports in future.

DOCK WORKERS (ADVISORY COMMITTEE) AMENDMENT RULES, 1964

The Minister of Labour and Employment (Shri D. Sanjivayya): Sir, I beg to lay on the Table a copy of the Dock Workers (Advisory Committee) Amendment Rules, 1964, published in Notification No S.O. 3511, dated the 3rd October, 1964, under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library, see No. LT-3340/64.]

MINISTERS' RESIDENCES (AMENDMENT) RULES, 1964

The Minister of Works and Housing (Shri Mehr Chand Khanna): I beg to lay on the Table a copy of the Ministers' Residences (Amendment) Rules, 1964, published in Notification No. G.S.R. dated the 19th September, 1964, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library, see No. LT-3341/64.]

COTTON TEXTILES (CONTROL) (SECOND AMENDMENT) ORDER, 1964

The Minister of Civil Aviation (Shri Kanungo): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of the Cotton Textiles (Control) (Second Amendment) Order, 1964, published in Notification

No. S.O. 3532, dated the 3rd October, 1964, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, see No. LT-3342/64.]

NOTIFICATIONS UNDER SECTION 458 OF MERCHANT SHIPPING ACT, 1958

The Minister of Transport (Shri Raj Bahadur): I beg to re-lay on the Table a copy each of the following Notifications under sub-section (3) of section 458 of the Merchant Shipping Act, 1958 :—

- (1) (i) The Merchant Shipping (Form of Passenger Ships' Survey Certificates) Rules, 1964, published in Notification No. G.S.R. 589 dated the 11th April, 1964.
- (ii) The Shipping Development Fund Committee (General) Amendment Rules, 1964, published in Notification No. G.S.R. 995 dated the 11th July, 1964.
- (iii) The Merchant Shipping Examination for Skipper and Second-hand of a Fishing Vessel Rules, 1964, published in Notification No. G.S.R. 996 dated the 11th July, 1964. [Placed in Library, see No. LT-2944/64.]
- (2) A copy of Notification No. G.S.R. 1496 dated the 17th October, 1964, containing Corrigendum to Notification No. G.S.R. 996 dated the 11th July, 1964, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, see No. LT-3113/64.]

DELHI DEVELOPMENT AUTHORITY (PREPARATION OF ANNUAL ACCOUNTS) RULES, 1964

The Minister of Health (Dr. Sushila Nayar): I beg to re-lay on the Table a copy of the Delhi Development Authority (Preparation of Annual Accounts) Rules, 1964, published in